



भारत सरकार
Government of India
वित्त मन्त्रालय
Ministry of Finance

प्रतिभूति अपीलीय न्यायधिकरण
Securities Appellate Tribunal

अरनेस्ट हाऊस, 14वाँ तल, नरिमन पॉइंट, मुंबई - 400 021
Earnest House, 14th Floor, Nariman Point, Mumbai - 400 021
Tel.: 022-22021520 Fax : 022-22021341


Ref. No.SAT/Admn/2020-21/1354 dt. 17/07/2020

NOTIFICATION, Date : 17-07-2020

Subject:- Extension of closure of the Tribunal till 5th August 2020 due to general lockdown by the Government.

1. The Maharashtra Government has announced extension of the general lockdown until July 31, 2020 with an aim to contain Covid-19 surge. The Government has reimposed mobility patterns with travel restrictions and freeze on transport facilities with the need for maintaining social distancing during the pandemic. The Government has limited the use of local trains and public transport vehicles. Public Transportation facilities are not resumed to its normal course. Considered the present scenario in Mumbai as well as in the other parts of the country. The Hon'ble Presiding Officer in consultation with Hon'ble Members, has decided, that the Tribunal shall further remain closed for physical hearing of cases till 5th August, 2020. The Hon'ble Presiding Officer, therefore, pleased to pass the following order:-
2. The earlier notification shall be aligned with this order and shall remain in force up to and inclusive of 5th August, 2020.
3. That the judicial work of the Tribunal shall further remain suspended till 5th August, 2020.
4. That the cases fixed for hearing for the period from 20/07/2020 to 05/08/2020 will be adjourned and rescheduled as per the table given below:-

| Cases fixed for hearing on 1 | Next date of hearing 2 |
|---------------------------------|---------------------------|
| 20/07/2020 | 10/09/2020 |
| 21/07/2020 | 14/09/2020 |
| 22/07/2020 | 15/09/2020 |
| 23/07/2020 | 16/09/2020 |
| 24/07/2020 | 17/09/2020 |
| 27/07/2020 | 21/09/2020 |
| 28/07/2020 | 22/09/2020 |


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| | |
|------------|------------|
| 29/07/2020 | 23/09/2020 |
| 30/07/2020 | 24/09/2020 |
| 31/07/2020 | 25/09/2020 |
| 03/08/2020 | 05/10/2020 |
| 04/08/2020 | 06/10/2020 |
| 05/08/2020 | 07/10/2020 |

5. Interim orders, if any, which are operating shall remain in force till the next date of hearing.
6. The Tribunal will function through video conference from 20/07/2020 at 11.30 a.m. to 4.30 p.m. until further orders.
7. Office of the Registry shall function from 20/07/2020 at 11 a.m. to 4.30 p.m. until further orders with limited staff for the purpose of administrative work.
8. In case of extreme urgent matters, parties may file cases by adopting Standard Operating Procedures (SOPs) laid down in notification dt. 28/04/2020 and 02/06/2020. Parties are required to contact the Registrar on his cell No. 9834615300 and on Email address : 'registrar-sat@nic.in', who, in turn, will place the matter before the Hon'ble Presiding Officer / Members for appropriate orders
9. This issues by the order of the Hon'ble Presiding Officer, SAT.

DATED : 17/07/2020.


17-7-2020
Registrar

Securities Appellate Tribunal